

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(S). No. 2626 of 2021

Sudhansu Kumari

...

Petitioner

Vs.

The State of Jharkhand & Ors.

...

Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

For the Petitioner : Ms. Amrita Sinha, Advocate  
For the Respondent-State : AC to GP-III  
For the Respondent No.5 : Mr. Vineet Prakash, Advocate  
For the Resp. No.6 : Ms. Kumari Sugantha, Advocate  
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**04/ 06.09.2021** Heard the parties.

Ms. Kumari Sugantha, learned counsel seeks sometime to file Vakalatnama on behalf of the respondent No.6.

Prayer is allowed.

Since no counter-affidavit has been filed, the respondents are directed to file the same.

Put up this case along with W.P.(S) No. 1402 of 2021.

**(Dr. S.N. Pathak, J.)**

punit/-